

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 91 OF 2018 &  
IA NO. 777 OF 2017**

**Dated: 14<sup>th</sup> January, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Vijayanagar Sugar Private Limited ..... Appellant(s)  
Versus  
Karnataka Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Anantha Narayana MG

Counsel for the Respondent(s) : Mr. Siddhant Kohli

**ORDER**

Learned counsel for the appellant states that the appellant does not wish to file rejoinder.

Therefore, pleadings are complete. List the matter for hearing on **18.02.2019.**

**(S. D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*Ts/vg*